

the customs duty and Sales tax worth crores of rupees; and

(e) the action taken against the culprit customs officials since these importers have taken anticipatory bail ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Two consignment of Rough Ophthalmic Blanks have been imported by Enterprises Trading Company, New Delhi vide B/E No. 152932 dated 15.10.96 valued at Rs. 21.35 lakhs and M/s. Indian Optics Pvt. Ltd., New Delhi vide B/E No. 109497 dated 4.10.96 valued at Rs. 6.50 lakhs.

(c) to (e) A show cause notice has been issued on 10.3.97 to M/S. Enterprises Trading Co., in Delhi. Show cause notice is under preparation for issue to M/s Indian Optics Pvt. Ltd.. The investigation for imports made by them during earlier years is continuing. Action is taken under FERA, Sales Tax and by CBI under independent Acts and by separate agencies, any action taken by any other agencies under any other Law. Issue of Show cause notice by the Customs does not prevent investigation by such other agencies.

Indo-Pak Joint Working Group

5151. SHRI G.A. CHARAN REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether India and Pakistan during the talks in Delhi have decided to set up joint working group to deal exclusively with one or more issues of bilateral interest;

(b) if so, the other issues on which agreement has been reached;

(c) whether India rejected Pakistan's criticism on Kashmir issue and spelt out holding of Assembly election in Jammu and Kashmir;

(d) if so, whether any date has been fixed for another talk; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b) No, Sir. The talks concluded without any final agreement on issues discussed.

(c) We expressed our concern about Pakistan's support for terrorism in J&K and the proxy war it has instigated. We cited the successful holding of Parliamentary and Assembly elections in J&K and the restoration of the democratic process and urged Pakistan to refrain from supporting cross border terrorism.

(d) and (e) It was agreed that the discussions between the two countries would continue in Islamabad on dates to be mutually decided.

Child Labour

5152. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of LABOUR be pleased to state :

(a) the total number of pilot projects for the welfare of child labour set up in the country till March, 1997 as per the recommendations of International Labour Organisation;

(b) the number of such child projects have been set up in Maharashtra alongwith their locations; and

(c) the details regarding the procedure followed with regard to funding and controlling of these projects ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) Under ILO's International Programme on the elimination of child labour, a total of 120 action programmes and 69 mini programmes on child labour have been funded. These programmes are in different stages of completion. A list of IPEC action programme in Maharashtra and their locations. is given in the attached statement.

(c) The projects sanctioned under IPEC are monitored by ILO-IPEC according to a detailed financial and monitoring procedure which includes a quarterly reporting system developed under IPEC. After the initial payment and signing of agreement, the subsequent payments are made on receipt and acceptance of quaterly reports. Th final payment is made only on satisfactory implementation and receipt of final report. The overall monitoring of the programme rests with the National Steering Committee which is chaired by the Labour Secretary.

Statement

List of IPEC Action Programme in Maharashtra

Sl.No.	Implementing Agency in Maharashtra	Title of the IPEC Programme and the location
1	2	3
1.	All India Trade Union Congress	Sensitising trade union activists and encouraging education amongst child labourers (Maharashtra is one of the States targeted)
2.	Central Board for Workers Education, Nagpur	Raising awareness through workers training programme in 12 regions in South West India (Maharashtra is one of the States targeted).
3.	Central Board for Workers Education, Nagpur	Workshop for NGOs on Management evaluation and design of IPEC Action Programmes was held in Bombay for NGOs in the North-West States (Maharashtra is one of the States targeted)

1	2	3
4.	Youth for Unity and Voluntary Action, Bombay	Campaign against child labour (Maharashtra is one of the States targeted)
5.	Snehankeet, Pune	Non-formal education and vocational training to child labourers in Pune, Maharashtra
6.	Centre of Indian Trade	Support union members, Unionworkers in general and the public on combating child labour in six hazardous and two non-hazardous industries (Maharashtra is one of the States targeted)
7.	Thekedar Kamgar Sangh Pune	Sensitizing union members on child labour in the beedi industry in the Pune district of Maharashtra.
8.	National Centre for Rural Development	Educating and providing skills to the child workers of Nagpur
9.	Indian National Trade Union Congress	Child Labour Cell in the INTUC (Maharashtra is one of the States targeted)
10.	All India Organisation of Employers	A programme to motivate and sensitise employers' and workers' organisations on the elimination of child labour in hazardous industries (Maharashtra is one of the States targeted)
11.	National Safety Council Bombay	Raising awareness on the hazard to the safety and health of working children in selected industries (Rajasthan and U.P.)

List of IPEC Mini Programme in Maharashtra

Sl. No.	Implementing Agency in Maharashtra	Title of the IPEC Programme and the location
1	2	3
1.	Youth for Unity and Voluntary Action-Campaign Against Child Labour, Bombay	Part funding of National Convention of Child Labourers held in Madras

1	2	3
2.	Institute for Socially Disadvantaged Groups Educational Improvement, Kohlapur, Maharashtra	Orientation for young women and parents on child labour held in Kohlapur
3.	The Labour and Tribal Welfare Institution Buldana, Maharashtra	Workshop on Child Labour in Buldana District in Maharashtra
4.	INTUC-Maharashtra Regional Cell Bombay	Counseling workshops for parents of child labourers against sending their children to work
5.	Maharashtra Institute of Labour Studies, Bombay	To trace the history of a few cases of inspection undertaken by inspectors trained by the Maharashtra Institute of Labour Studies under the Enforcement Training Programme of IPEC
6.	Maharashtra Rajya Vidi Kamgar Sangh, Pune	Training Workshop for activists of BMS Trade Unions in Sangli district, Maharashtra
7.	Maharashtra Rajya Vidi Kamgar Sangh, Pune	Training Workshop for activists of the BMS Trade Unions in Pune district, Maharashtra
8.	Maharashtra Rajya Vidi Kamgar Sangh, Pune	Training Workshop for activists of the BMS Trade Unions in Nasik Ahmednagar district, Maharashtra

[Translation]

Foreign Assistance for Civic Amenities

5153. SHRI JAGATVIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Governments of Italy and Japan are willing to provide funds to improve civic amenities for the betterment of environment and providing employment and many a time project reports in this regard have been demanded by them but the Administration of Municipal Corporations have not finalised the concerned schemes, resulting in most of the schemes being taken back from them; and

(b) if so, the action being contemplated by the States and the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY